COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 218 OF 2014,
APPEAL NO. 166 OF 2014,
APPEAL NO. 296 OF 2013,
APPEAL NO. 78 OF 2015,
APPEAL NO. 42 of 2015 and
IA NO. 443 OF 2014 IN DFR NO. 2635 OF 2014

Dated : 7th April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member
Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 218 OF 2014 &
IA NO. 337 OF 2014

Prayas Energy Group **.....Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission & Ors. **.....Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Mr. Kumar Mihir
Mr. Avinesh Menon
Ms. Poorva Saigal

Counsel for the Respondent(s) : Ms. Ramni Taneja
Mr. Udit Gupta for MSEDCL

Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja
Mr. Akshat Jain for Adani

Mr. Buddy A. Ranganadhan for R.1

APPEAL NO. 166 OF 2014 &
IA NO. 275 OF 2014

Maharashtra State Electricity Distribution Co. Ltd. **.....Appellant(s)**

Versus

Adani Power Maharasthra Ltd. & Ors. **.....Respondent(s)**

Counsel for the Appellant(s) : Ms. Ramni Taneja
Mr. Udit Gupta

Counsel for the Respondent(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja
Mr. Akshat Jain for Adani

Mr.Malav Deliwala (Rep.)

Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy

APPEAL NO. 296 OF 2013

Prayas Energy Group .....Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. .....Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Mr. Kumar Mihir
Mr. Avinesh Menon
Ms. Poorva Saigal

Counsel for the Respondent(s) : Ms. Ramni Taneja
Mr. Udit Gupta for MSEDCL

Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja
Mr. Akshat Jain for Adani

Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R.1

APPEAL NO. 78 OF 2015

Adani Power Rajasthan Ltd. .....Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. .....Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Gaurav Dudeja
Mr. Akshat Jain and
Mr. Malav Deliwala (Rep.)

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay and

Ms. Himanshi Andley for R-1

APPEAL NO. 42 of 2015 &
IA NOs. 44, 306, 307 of 2015

M/s. Jaipur Vidyut Vitran Nigam Ltd. & Ors. .....Appellant(s)

Versus

Adani Power Rajasthan Ltd. & Ors. .....Respondent(s)

Counsel for the Appellant(s) : Mr. Nitish Gupta
Mr. Soyaib Qurishi

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for R.2

Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja
Mr. Akshat Jain for Adani

Mr.Malav Deliwala (Rep.) for Adani

IA NO. 443 OF 2014 IN DFR NO. 2635 OF 2014 &
IA NO. 470 OF 2014

Adani Power Maharashtra Ltd. .....Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. .....Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja, Mr. Akshat Jain
Mr.Malav Deliwala (Rep.)

Counsel for the Respondent(s) : Mr. Kiran Gandhi
Ms. Ramni Taneja
Mr. Udit Gupta for MSEDCL

Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R.1

ORDER

List these matters on ***25.04.2016.***

(I.J. Kapoor)	**(T. Munikrishnaiah)**	**(Justice Ranjana P. Desai)**
Technical Member	**Technical Member**	**Chairperson**

ts/mk